

IN THE HIGH COURT OF BOMBAY AT GOALD-VC-OCW- 172-2020 with
CA-228-2019 in SA-95-2019

Pundalik R. Raikar & anr.

..... Applicants

V e r s u s

Prabhakar P. Raikar (Dec.)
Rep. By his Lrs & 7 others.

..... Respondents.

Adv. Ryan Menezes for the Applicants.

Adv. Ms. Maria Viegas holding for Adv. Mr. Jatin Ramaiya for Respondent
nos.2 and 4.**CORAM: DAMA SESHADRI NAIDU, J.**
DATE: 18th December, 2020.**ORDER:**

The learned counsel for respondent nos.2 and 4 seeks time to file counter in both interlocutory applications.

2. In the meanwhile, the Registry will issue notice to the legal representatives of the sixth respondent proposed to be brought on record.
3. Post the matter after vacation.
4. Interim relief to continue.

DAMA SESHADRI NAIDU, J.**AP/-**